

O.A.NO.767 OF 2006

ORDER DATED 13.11.06

This case was taken up on mention since this is a case of transfer of the Applicant from Bhubaneswar to Kolkata (Santragachhi).

2. The Applicant is presently working in the post of Asst. Binder which belongs to Group "C" category under the Respondent No.3. While serving in that post he suffered from Cancer and for that he has been receiving treatment from the Cancer Specialist of Acharya Harihar Institute, Cuttack and operation has been conducted in the cancer affected part of his body. Presently he is continuing with the treatment for the same disease. In the mean while Applicant was transferred on 03.11.06 vide Annexure-A/3. In the said transfer order he has been transferred from Bhubaneswar to Kolkata with immediate effect. Applicant has represented to the Res.No.3 on 06.11.06 vide Annexure-A/5 which appears to have not been disposed of as yet. Thus without exhausting the departmental remedies, the Applicant has approached this Tribunal.

3. In view of the above, Res.No.3 (The Manager, Government of India, text Book Press, Mancheswar Railway Colony, Bhubaneswar) is directed to dispose of the representation within 15 days from the date of receipt of this

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order. Till then the Applicant should not be relieved, if not relieved already.

4. With the above, this O.A. is disposed of.

5. Send copies of this order along with copies of the O.A. to the Respondents and free copies of this order be given to the Counsel for both the parties today.

BBB
MEMBER(ADMN.)

Copies of order
Dt 13.11.2006 issued
to the counsel for
parties.

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13/11/06

Copies of order
Dt 13/11/06 along with
copies of OA issued to
all resp by post.

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